

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 220 OF 2015

Dated: 31st October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s Tata Sponge Iron Ltd.

... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. R.M. Patnaik
Mr. P.P. Mohanty

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Nikhar Berry
Ms. Anshu Malik for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2 & R-3

Mr. R.B. Sharma for R-4 & R-5

ORDER

There is bereavement in the family of Mr. Rutwik Panda, learned counsel appearing for the State Commission. At his request, the matter is adjourned to **12.12.2017.**

**(I.J. Kapoor)
Technical Member**

ts/ss

**(Justice Ranjana P. Desai)
Chairperson**